	Manes and the		residence and the second
Serial No of Order	Date of Order	Order with Signature	
3	25.11.94	Await notice of Respondent 3 by 12.12.1994. Counter by Respondents	Fer Admissing
		1 and 2 in two weeks if memo of appearance has been filed by Shri P.N.Mohapatra	Star
		VICE-CHAIRMAN	1 touch
4	8.2.95	Call on 20.2.1995 for hearing.	
		Counter be filed by 9.2.1995, as promise by Shri P.N.Mohapatra.	07. 10.2 04. 41794
5	20.2.95	Adjourned to 1.3.1995 at request.	A copy
3	20.2.93	MEMBER (ADMINISTRATIVE)	of above
6	1.3.95	Adjourned to 14.3.1995 at request.	ordere man
		MEMBER (ADMIN ISTRAT IVE)	be give V
7	14.3.95	Call on 29.3.1995 at request. MEMBER (ADMINISTRATIVE)	conesal conesas
8	29-3-95	Call on 31.3.1995 as no one	Feel TIM 100 1
		is present for the applicant.	- Munh
		VICE -CHAIRMAN	2.0
9	31.3.95	Adjourned by one week at request.	
		VICE-CHA IRMAN	Eag. Copy
10.	20.6.95	Adjourned to 21.6.1995. Member (Admin.)	Socored to South tour
11.	21.6.95		
		for the applicant, the case is permitted to withdrawnas not pressed. Member (Admn.)	